

16/1/1955

Hon'ble Mr. Justice S.C. Sarkaria, V.C.

Hon'ble Mr. S. Das Gupta, A.C.

For the decision on this O.A., see the
common judgment passed in the leading case *Ravi
Shanker Malviya and others versus Union of India and
others* passed on 16.1.1955, in terms of the said
order is disallowed.

W.L.
A.C.

Bcl
V.C.

cc/